

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

35. C.P.(IB)-1466/(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **10.10.2019**

NAME OF THE PARTIES: Interocean Fincap Services Pvt Ltd

**v/s.**

Max Alert Systems Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

At request, list this matter on 16.10.2019.

Sd/-

SHYAM BABU GAUTAM  
Member (Technical)  
/NP/

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)